

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH – 1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON  
26-09-2022 AT 10:30 A.M. THROUGH VIDEO CONFERENCE.

**CP (IB) No.91/9/HDB/2022**  
U/s 9 of IBC, 2016

**IN THE MATTER OF:**

M/s. Teemage Builders Pvt Ltd

**...Operational Creditor**

Vs

Ayyanna IT Park LLP

**...Corporate Debtor**

**CORAM:-**

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)  
SH. VEERA BRAHMA RAO AREKAPUDI, HON'BLE MEMBER (TECHNICAL)**

**ORDER**

Ld. Senior Counsel Shri. MV Prasad along with Ld. Counsel Ms. Satyasri Alluri for the Operational Creditor and Ld. PCS Shri. DVK Phanindra for the Corporate Debtor present.

Ld. PCS Shri. DVK Phanindra for the Corporate Debtor reports not ready.

The matter stands adjourned to 29.09.2022 for hearing.

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**